

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3227 of 2014

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

06/05.04.2021 Heard through V.C.

2. Mr. Saurabh Shekhar, learned counsel appears for the petitioner.

3. Since the then learned counsel has been elevated as Judge of this High Court, as such, Mr. V.K. Dubey, learned counsel accepts the notice on behalf of respondent-CCL.

4. From record it appears that counter affidavit has been filed in this case, as such, put up this case on **12.05.2021** under the heading for final disposal.

5. In the meantime, learned counsel for the petitioner shall send the soft copy of the entire pleading to Mr. V.K. Dubey, learned counsel for the respondent.

6. Let the name of Mr. V.K. Dubey, learned counsel be reflected in the cause list on behalf of the respondents.

(Deepak Roshan, J.)